# GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

### LOK SABHA UNSTARRED QUESTION NO. 2987

ANSWERED ON 06.08.2025

#### EXPANSION OF RENEWABLE ENERGY CAPACITY

#### 2987. SHRI DHARAMBIR SINGH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government is targeting expansion of renewable energy capacity nationwide;
- (b) if so, the details of targets set for solar, wind and biomass energy;
- (c) the details of incentives provided for rooftop solar installations;
- (d) the steps taken by the Government to encourage private sector participation; and
- (e) the details of proposals to promote household solar adoption in Bhiwani-Mahendragarh Lok Sabha Constituency of Haryana?

## ANSWER THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

### (SHRI SHRIPAD YESSO NAIK)

(a) & (b) In line with Hon'ble Prime Minister's announcement at COP26, Ministry of New and Renewable Energy is working towards achieving 500 GW of installed electricity capacity from non-fossil sources by 2030. As per the Central Electricity Authority (CEA)'s Report on Optimal Generation Mix for 2029-30 (Ver.2.0), the likely installed capacity of solar, wind and biomass energy in 2029-30 is as under:

Resource	Likely installed capacity in 2029-30 (in GW)	
Solar	292.56	
Wind	99.89	
Biomass	14.50	

- (c) Details of incentives provided as Central Financial Assistance (CFA), for rooftop solar installations under PM-Surya Ghar Muft Bijli Yojana (PM-SGMBY) are given at **Annexure-I.**
- (d) Presently, most of renewable energy projects are set up by private sector developers. The Government of India has also taken several steps and initiatives to promote and accelerate renewable energy capacity in the country to realize the target of 500 GW non-fossil power capacity by 2030, as given at **Annexure-II**.
- (e) Number of applications submitted for rooftop solar installations and the number of households benefitted as on 31.07.2025, under PM-SGMBY, in Bhiwani and Mahendragarh districts of Haryana are given below:

District	No. of Applications	No. of Households	
	11	Benefitted	
Bhiwani	13,270	1,069	
Mahendragarh	6,556	551	

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# Annexure-I referred to in reply of part (c) of the Lok Sabha Unstarred Question No. 2987 to be answered on 06.08.2025

## Incentives being provided as Central Financial Assistance (CFA) under PM-Surya Ghar Muft Bijli Yojana (PM-SGMBY)

Scheme/Programmes		<b>Incentives presently a</b>		
a) PM Surya Ghar: Muft Bijli Yojana	1. Under the PMSG: MBY, the CFA for installation of Rooftop Solar in the Residential Sector is given below:			
	S.No.	Type of Residential Segment	CFA	CFA (Special Category States/UTs)
	1	Residential Sector (first 2 kWp of Rooftop Solar (RTS) capacity or part thereof)	Rs.30,000/kWp	Rs.33,000/kWp
	2	Residential Sector (with additional RTS capacity of 1 kWp or part thereof)	Rs.18,000/kWp	Rs.19,800/kWp
	3	Residential Sector (additional RTS capacity beyond 3 kWp)	No additional CFA	No additional CFA
	4	Group Housing Societies/ Residential Welfare Associations (GHS/RWA) etc. for common facilities including EV charging up to 500 kWp (@ 3 kWp per house)	Rs.18,000/kWp	Rs.19,800/kWp
	3.	The PMSG: MBY sche to DISCOMs to motive create conducive regulachieve targets for imp 5% of applicable bench 10% and less than 15% applicable benchmark of installed base capaci. To push the deployme (RTS) and undertake MBY scheme also inclurban Local Bodies (PRIs), at the rate of R residential segment in CFA has been transferr Further, a fund of Rs developing a Model scountry, with an assis Village under PMSG: M	ate and help them is atory and administ lementation. The in mark cost for capa to of installed base cost for capacity ac- ty. ent of residential re- local mobilization udes the provision ULBs) and Pancha s.1000 for every in the jurisdiction of Used to consumer. . 800 crore has be Solar Village in e- tance of Rs 1 crore	in activities such a crative mechanisms centive is pegged a city achieved above apacity; 10% of the hieved beyond 15% coftop solar system efforts, the PMSG for incentive to the yat Raj Institution stallation of RTS in JLB/PRI, for which een provisioned for each district of the

## Annexure-II referred to in reply of part (d) of the Lok Sabha Unstarred Question No. 2987 to be answered on 06.08.2025

The Government of India has taken several steps and initiatives to promote and accelerate renewable energy capacity in the country to realize the commitment of 500 GW non-fossil energy capacity by 2030. These include, inter-alia, the following:

- Ministry of New & Renewable Energy (MNRE) has issued Bidding Trajectory for issuance of RE power procurement bids of 50 GW/annum by Renewable Energy Implementing Agencies (REIAs) [REIAs: Solar Energy Corporation of India Limited (SECI), NTPC Limited, NHPC Limited, SJVN Limited] from FY 2023-24 to FY 2027-28.
- Foreign Direct Investment (FDI) has been permitted up to 100 percent under the automatic route.
- Inter State Transmission System (ISTS) charges have been waived for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025, for Green Hydrogen Projects till December 2030 and for offshore wind projects till December 2032.
- To boost RE consumption, Renewable Purchase Obligation (RPO) followed by Renewable Consumption Obligation (RCO) trajectory has been notified till 2029-30. The RCO which is applicable to all designated consumers under the Energy Conservation Act 2001 will attract penalties on non-compliance. RCO also includes specified quantum of consumption from Decentralized Renewable Energy sources.
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar, Wind, Wind-Solar Hybrid and Firm & Dispatchable RE (FDRE) projects have been issued.
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), PM Surya Ghar Muft Bijli Yojana, National Programme on High Efficiency Solar PV Modules, New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA), National Green Hydrogen Mission, Viability Gap Funding (VGF) Scheme for Offshore Wind Energy Projects have been launched.
- Scheme for setting up of Solar Parks and Ultra Mega Solar Power projects is being implemented to provide land and transmission to RE developers for installation of RE projects at large scale.
- Laying of new transmission lines and creating new sub-station capacity has been funded under the Green Energy Corridor Scheme for evacuation of renewable power.
- Electricity (Rights of Consumers) Rules, 2020 has been issued for net-metering up to five hundred Kilowatt or up to the electrical sanctioned load, whichever is lower.

- "National Repowering and Life Extension Policy for Wind Power Projects, 2023" has been issued.
- "Strategy for Establishments of Offshore Wind Energy Projects" has been issued indicating a bidding trajectory of 37 GW by 2030 and various business models for project development.
- The Offshore Wind Energy Lease Rules, 2023 have been notified vide Ministry of External Affairs notification dated 19th December 2023, to regulate the grant of lease of offshore areas for development of offshore wind energy projects.
- Standard & Labelling (S&L) programs for Solar Photovoltaic modules and Grid-connected Solar Inverters have been launched.
- To augment transmission infrastructure needed for steep RE trajectory, transmission plan has been prepared till 2030.
- "The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules) have been notified.
- Electricity (Promoting Renewable Energy Through Green Energy Open Access) Rules, 2022, has been notified on 06<sup>th</sup> June 2022 with objective of ensuring access to affordable, reliable, and sustainable green energy for all. Green Energy Open Access is allowed to any consumer with contract demand of 100 kW or above through single or multiple single connection aggregating Hundred kW or more located in same electricity division of a distribution licensee.
- Green Term Ahead Market (GTAM) has been launched to facilitate sale of Renewable Energy Power through exchanges.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.